

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 33(ND)13**  
**CA. NO.**

**CORAM:**





**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016 AT**

**NAME OF THE COMPANY: M/s. Shiv Kuamr Jain & Ors. V/s. M/s. Spell Organics Ltd. & Ors.**

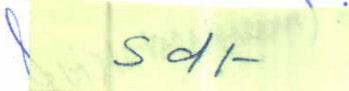
**SECTION OF THE COMPANIES ACT: 397/398**

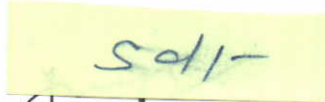
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	MR. RAKESH SINGHA	ADV.	PETITIONER.	
2.	MR. DHIRUV SURAJA	ADV.	PETITIONER	
3.	NIKHIL MUNDHRA		RESPONDENT	
4	DINAKAR CHAUDHARY ADV		RESPONDENT	

**ORDER**

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given a week's time as a last opportunity to file the additional affidavits.

List on 29.09.2016

  
(R.Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
Member (Judicial)